1. Fruits, vegetables and their products.
5. Confectionary, biscuits and bakery products.
6. Honey, jaggery and sugar products.
7. Cocoa and its products, chocolates of all kinds.
8. Alcoholic and non-alcoholic beverages.
10. Cashewnuts, groundnuts, peanuts and walnuts.
11. Pickles, chutneys and papads.
13. Floriculture and floriculture products.

1. The Schedule numbered as the First Schedule by Act 20 of 2009, s. 8 (w.e.f. 13-10-2008).